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O.A. No. 568 of 2006

Order dated: 18.11.2008

CORAM:

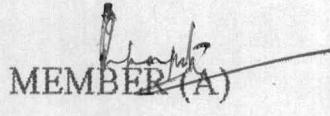
Hon'ble Mr. A. K. Gaur, Member(J)

Hon'ble Mr. C.R.Mohapatra, Member (A)

We have heard Mr. Achintya Das, Ld. Counsel for the applicant and Mr. T.Rath, Ld. Counsel for the Respondents.

2. Mr. Das, Ld. Counsel for the Respondents fairly conceded that this O.A. has ~~been~~ rendered infructuous in view of the fact that grievance of the applicant has already been redressed by the Respondents.

3. In view of the statement of the Ld. Counsel for the applicant, this O.A. is disposed of as infructuous.


MEMBER (A)


Anil Gaur
MEMBER(J)